

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3264
ANSWERED ON:13.08.2010
NORMS FOR FUNDS ALLOCATION UNDER JNNURM
Pandey Saroj

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any norms have been fixed in regard to allocation of funds under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM); and

(b) if so, the date on which these were last revised ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRI SAUGATA ROY)

(a)& (b): The funds are allocated under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) based on urban population of Mission cities/Urban Agglomerations (UAs) as per census 2001. The indicative allocation under Urban Infrastructure & Governance (UIG) and Urban Infrastructure Development Scheme for small and Medium Towns(UIDSSMT) was made by Planning Commission in June 2007 for the Mission period 2005-2012.

In February, 2009 Additional allocation was provided under UIG and UIDSSMT and it was decided that under UIG, Mission cities may additionally be given one or, in required cases, more than one project with a ceiling of Additional Central Assistance (ACA) of Rs.100 crore for towns with million plus population or being a State capital city and Rs.50 crore for other Mission towns. Under UIDSSMT component of JNNURM, it was decided to take up release of all those UIDSSMT projects approved by State Level Sanctioning Committees (SLSC) upto December 2008 on the criteria of one town one project irrespective of the 7 year state allocation limit.